

ITEM NO.35

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Criminal Appeal No(s). 2609/2023

AMIT VERMA @ PAPPAN

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 22-03-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rishi Malhotra, AOR  
Mr. Utkarsh Singh, Adv.

For Respondent(s)

Ms. Pooja Singh, Adv.  
Mr. Shashank Shekhar Singh, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Sole respondent is duly represented.

Original records have been received from the High Court as well as Trial Court.

Parties may file additional documents, if any.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

APARNA AJITSARIA  
Registrar